

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1483 of 2019

IN THE MATTER OF:

Mr. Rajneesh Nagar

...Appellant

Versus

Ultimate Infracity Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant : Not marked appearance

**For Respondents : Mr. Kushagra Bansal, Advocate for 1st Respondent
Mr. Sachin Kumar, Advocate
Mr. Shubho Jana, Advocate for 'Interim Resolution Professional'**

ORDER

21.01.2020 Post the case 'for orders' on **22nd January, 2020.**

The interim order passed earlier shall continue till the next date.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

/ns/sk/